Read :- Notice No. HCG-01/2026, dated 05/11/2026.

The High Court of Gujarat
Ahmedabad
Date: - 06/11/2026

N O T I C E

HCG-01/2026

In continuation of the Notice mentioned in the Preamble, It is hereby notified that **on 06.11.2026;**

1. **At 02:30 PM** Hon'ble the Acting Chief Justice Mr. Justice Manash Ranjan Pathak and Hon'ble Mr. Justice Nikhil S. Kariel would sit in Special Division Bench and take up the notified matter/s.

2. After completion of matters at Sr. No. 1 above, Hon'ble the Acting Chief Justice Mr. Justice Manash Ranjan Pathak would sit Single and take up the matters as per Roster.

3. After completion of matters at Sr. No. 1 above, Hon'ble Mr. Justice Nikhil S. Kariel would Sit Single and take up the matters as per Roster.

By Order
Sd/-
Registrar (Judicial)